

**National Company Law Tribunal
Allahabad Bench**

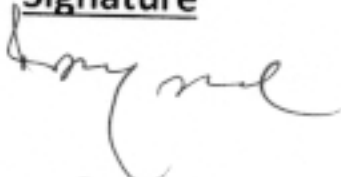
CP NO. 19/ALD/2018, CA NO.

174/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.05.2018

NAME OF THE COMPANY: Jaiprakash Associates Ltd. with Jaypee Infrastructure Development Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 230/232

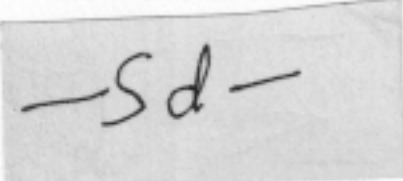
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R.P. Agarwal	Adv.	Pet.	
2.	KULDEEP SINGH	STA	O.L. Alld.	K. Singh

CP NO 19/ALD/2018, CA NO. 174/ALD/2017

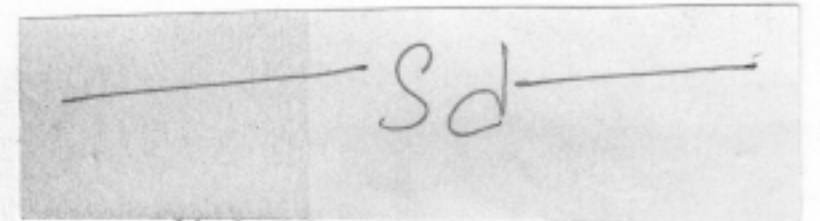
Sh. R.P. Agarwal, Advocate for the petitioner and Sh. Kuldeep Singh, STA for the Official Liquidator (OL) is present.

List the matter on 17th July 2018, for further order.

Dated: 28.05.2018



**SAROJ RAJWARE,
MEMBER (T)**



**V.P. SINGH,
MEMBER (J)**